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(2024) 11 NCDRC CK 0065

National Consumer Disputes Redressal Commission

Case No: Revision Petition No. 498 Of 2021

One School Goa APPELLANT

Vs

Vibha Singh RESPONDENT

Date of Decision: Nov. 25, 2024

Acts Referred:

• Consumer Protection Act, 2019 - Section 58(1)(b)

Hon'ble Judges: Avm J. Rajendra, Avsm Vsm (Retd.), Presiding Member

Bench: Single Bench

Advocate: B.S. Sharma, Deepinder Kaur, Mallika Prabhakar

Final Decision: Allowed

Judgement